

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1432
ANSWERED ON:08.03.2002
MOST FAVOURED NATION STATUS
RAMSHETH THAKUR

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the criteria being adopted by the Government for according Most Favoured Nation status in respect of trade with other countries;
- (b) the benefits accrued to the country in terms of exports as a result of granting of this status to other countries during each of the last three years and during the current year, so far;
- (c) the names of countries to whom MFN status has been accorded by India;
- (d) whether these countries have also granted this status to India; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

(a) to (e) : India has generally been granting MFN status to all countries and has also generally received a similar treatment from its partner countries. Benefits of granting MFN are that Indian exports also receive a similar treatment. Pakistan has however not granted MFN treatment to India even though this matter has been taken up with the Government of Pakistan at various levels from time to time.